

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/2807/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Arunima Deka,
District & Sessions Judge,
Kokrajhar.

Dated, Guwahati the 05th July, 2021.

Sub: **Casual leave along with station leave permission.**

Ref:- Your Letter No. DJK.1-5/21/899, dtd. 01.07.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 02.07.2021 and 03.07.2021, along with station leave permission, with your official vehicle, at own cost, from the morning of 02.07.2021 till the morning of 05.07.2021, has been granted. The Addl. District & Sessions Judge, FTC, Kokrajhar and his absence, the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,


JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/2808/A, dated 05-07-2021
Copy to:-

1. The Project Manager, Gauhati High Court.

Sd/-
JT.REGISTRAR (VIGILANCE)